

LCA 187/2016

Suraj kumar Gupta vs M/s Vishal Retail Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

Despite efforts, no one is connected through VC for any of the parties.

Perusal of the record shows that matter is pending before Hon'ble High Court of Delhi. In these circumstances, matter stands adjourned for awaiting file from Hon'ble High Court of Delhi on **18.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 9519/2016

Arun Kumar vs City Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **28.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 9840/2016

Subhash Chander vs M/s Sahara Central for Residential

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Ms Amritanandan Chakravorty, AR for the  
management.

The matter is fixed for filing of WS.

At request, matter stands adjourned for filing of WS  
with directions to supply copy of the same to the workman on  
**02.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 720/2019 721/2019 722/2019 723/2019

Badlu vs M/s Gagan Timber Traders

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

Matter is fixed for service of notice to the  
management.

Despite efforts, no one is connected through VC for  
any of the parties, in these circumstances, issue fresh notice of  
statement of claim to the management on filing of PF by the workman,  
which is returnable before the Court on **21.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 4338/2016

Parmanand Param Hans vs Rakshak Security Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **04.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LC No. 1560/2016 1583/2016 1586/2016 1587/2016 1591/2016  
1635/2016 1786/2016 1789/2016 1790/2016 1808/2016 1265/2016  
1266/2016 2178/2016 2853/2016 3842/2016 1686/2016

Govind Ram Kotari vs Hotel Sunstar

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.  
Shri Rajiv Gupta, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for ME on

**26.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LC No. 1555/2016 2014/2016

Waheed Ahmed vs M/s All India Congress Committee

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **02.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 6532/2016

Jitesh Kumar vs M/s Principal Amity International School

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **05.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020



LC No. 501/2016 2040/2016

Satpal Mathur vs Public Work Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Harpreetn Singh Nagpal, AR for the management  
No. 2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**23.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LC No. 2273/2016

Arjun Dass vs M/s Hotel Rahul Palace

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **26.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LC No. 812/2016

Ram Dev Dass vs M/s Hotel Suncourt Yatri

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Rajiv Gupta, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**26.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 7457/2016

Devender Bhakat vs M/s P R 7 Security and Detective Services

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : Shri Ajit Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**15.10.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 7554/2016

Sablu vs M/s Shaurya Printers

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **06.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LC No. 3163/2016 3165/2016

Jai Bhagwan vs NDMC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **07.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 9465/2016 9466/2016 9468/2016 9469/2016 9485/2016  
9490/2016 9494/2016 9517/2016 9522/2016 9525/2016 9533/2016

Sunita Pandit vs City Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Ms Deepti Singh, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**28.10.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 9556/2016

Biresh Kumar vs M/s Ground Engineering Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **26.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020



LIR No. 9595/2016 9779/2016

Mohd. Rafiq vs M/s BIBA Apparels Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **27.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 9841/2016

Satish Kumar & Ors. Vs SDMC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Binod Jha, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**27.11.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 156/2017

Virender Singh Negi s M/s Mx health Care Instt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri S K Tiwari, AR for the management No.2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**17.11.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 179/2017

Tara Devi vs M/s St. Georges Educations Society

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **28.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 3335/2017

Vikash Kumar vs M/s universal Corp. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **29.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 1354/2018

Bishambhar Dutt vs M/s United new of India

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for WE on **29.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LC No. 2451/2016

Sanjay Thapar vs total Shipping India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **05.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LCA No. 275/2016

Aditi Soni vs Jakaal Fashion Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Linoy Varghese, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**26.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020



LIR No. 4402/2016

Roop Chand vs M/s Mohan Nursing Home Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **07.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 3008/2016

Balwant Singhs vs M/s A S Mechanical Works

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **07.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 5896/2016

Samunder lal vs North MCD

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**17.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 4609/2016

Chander Pal Sharma vs Co Hotel Taj Palace Principal Employer

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Manoj Kumar Dwivedi, AR for the management  
No. 2.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**14.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 6055/2016

Kiran Singh vs M/s Karam Chand Thapar Bros.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **08.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 5096/2016

Shyam Sunder vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**23.11.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LCA No. 740/2016

Satyapal Singh Dhama vs M/s Annuvrat Mahasamiti

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **28.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LC No. 1141/2016

Shyam Sunder vs The Metropolitan Hotel SPA

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : Shri Satyendra Mishra, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**24.09.2020.**

VEENA RANI

POLC/RADC

19.08.2020



LIR No. 1315/2016

Dharam Pal Singh vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**23.11.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LC No. 3307/2016

G P Pandey vs M/s Win Field India

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Gaurav Bajaj, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**09.10.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LC No. 3399/2016

Kamal Dev Mishra vsM/s Hotel Bharat Palace

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **26.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 862/2017

Naterpal vs M/s Ikon Retail Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **26.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LC No. 1556/2016 1888/2016 2006/2016 2007/2016 2008/2016  
2009/2016 2010/2016 2013/2016 2178/2016 2179/2016 2180/2016

Sunder Lal Deverada vs M/s All India Congress Committee

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

Despite efforts, no one is connected through VC for any of the parties.

Perusal of the record shows that application moved by workman for permission to call additional evidence on record has already been disposed off and workman was directed to take steps and file PF for summoning additional witnesses.

In these circumstances, matter stands adjourned for WE and workman is directed to take steps and file PF for summoning witnesses on **19.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020



Misc. DJ No. 633/2016 634/2016

Ram Kirpal vs M/s H Q Electricals

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : Shri Ajit Singh, AR for the workman.

None for the management.

Reply to the application filed by the workman not  
filed by the management.

Matter stands adjourned for filing reply to the  
application filed by the management and arguments on the same on  
**15.10.2020.**

VEENA RANI

POLC/RADC

19.08.2020

LC No. 276/2016

Karam Chand Dogra vs M/s Jaypee Siddharth Hotel

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for ME on **25.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020



LIR No. 3643/2016

Afroz Ansari vs Vodafone Essar Mobile

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

**At 4.00 p.m.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for clarifications / further arguments on **05.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 4341/2016

Radha Kalotra Asha Devi vs Army Wives Welfare Asson.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

**At 4.00 p.m.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for clarifications / further arguments on **11.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 4042/2016

Bala vs MCD North

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

**At 4.00 p.m.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for clarifications / further arguments on **09.09.2020**.

LIR No. 2726/2016

Chandi Saran Awasthi vs M/s Trutuff Security Services Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Arun Mehta and Ms Prabha Mishra, ARs for the  
management.

It is submitted by AR for the management that  
workman has expired and AR for the workman wish to move application  
for bringing on record LRs of deceased workman, but, same has not yet  
been filed.

Matter stands adjourned for filing of application for  
bringing on record LRs of deceased workman(if any) for **21.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LCA No. 950/2016

Vikas Ladwal vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

**At 4.00 p.m.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for clarifications / further arguments on **09.10.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 713/2016

Jangi vs M/s Kidsway

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

**At 4.00 p.m.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC for any of the parties, in these circumstances, matter stands adjourned for clarifications / further arguments on **24.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020

LIR No. 1065/2016

Shashi Bhushan vs Epitome Travel Solution

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.**

**At 4.00 p.m.**

19.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC for any of the parties.

Perusal of the record shows that matter is fixed for ex-parte evidence and is wrongly listed for order.

In view of the same, matter stands adjourned for ex-parte evidence on **11.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020





LIR No. 8599/2016 8965/2016

Ram Pal vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

19.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC for workman, in these circumstances, matter stands adjourned for clarifications and arguments on **21.09.2020**.

VEENA RANI

POLC/RADC

19.08.2020